

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.150/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Ms. Manaroma Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th April, 2017, 10.30 A.M

Name of the Company		Parker Hannifin India Pvt.Ltd.	
Under Section		9 I.B.C	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Swatarnep Bancejee
- 2) Avishek Guha
- 3) Abhishek Sikdar

} bore
petitioner

Michael Gulra
Advocate
10/04/2017.

ORDER

Ld. Counsels for the petitioner sought time to propose the name of the IRP as well as the consent letter in proper format from proposed IRP.

List the matter on 11/04/2017 for admission.


(Manorama Kumari)
Member (J)

(Vijai Pratap Singh)
Member (J)